

OA 150/06
Dated 25.9.2007

None for the applicant

Shri M.P.Dixit, ld. counsel for the pvt. respondent

Shri Mukundjee, ld. SC for the official respondents.

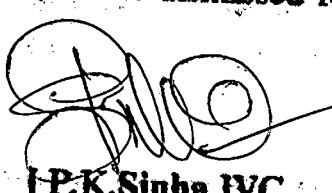
ORDER [ORAL]

On calls, no one appears for the applicant though the ld. counsel for the official respondents, Shri Mukundjee and private respondent, Shri M.P.Dixit are present. From order dated 24.5.2007 it will appear that on that date also none had appeared on behalf of the applicant. The submissions of the ld. counsel for the respondents is that the applicant had participated in the selection test but he was low in the merit list and only those candidates who were above in the merit list were given promotion.

2. Be that as it may, since no one appears on behalf of the applicant nor any one had appeared on the last date, this application is dismissed for non prosecution.

mps.

[Amit Kushari]M[A]


P.K. Sinha JVC